

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
HYDERABAD**

REGIONAL BENCH - COURT NO. 1

Excise Appeal No. 30983 of 2017

(Arising out of Order-in-Appeal No. HYD-EXCUS-002-APP-008-17-18 dated 22-05-2017 passed by the Commissioner of Customs & Central Excise (Appeals) Hyderabad-500004)

M/s Lohiya Industries Pvt. Ltd.

Plot No. 6-66, Survey. No. 165,
Gaganpahad, Rajendranagar Mandal,
R.R. District, Telangana

...Appellant

VERSUS

**Commissioner of Customs, Central
Excise**

Hyderabad II Commissionerate,

Kendriya Shulkbhavan,
Opp. L.B. Stadium
Basheerbagh, Hyderabad-500004

...Respondent

APPEARANCE:

Mr. R. Muralidhar, Advocate for the Appellant

Mr. A.V.L.N Chary, Authorized Representative for the Department

**CORAM: HON'BLE MR. JUSTICE DILIP GUPTA, PRESIDENT
HON'BLE MR. P. V. SUBBA RAO, MEMBER (TECHNICAL)**

DATE OF HEARING: September 29, 2021

ORDER

The appeal is allowed. For order, see order of date in Excise
Appeal No. 21589 of 2014.

(Order dictated and pronounced in the open Court)

**(JUSTICE DILIP GUPTA)
PRESIDENT**

**(P. V. SUBBA RAO)
MEMBER (TECHNICAL)**

Rekha